

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A.NO. 296 OF 2018 &
IA NO 941 OF 2018, 1330 OF 2018**

Dated: 5th July, 2019

In the matter of:

Power Company of Karnataka Ltd. & Ors.

.... Appellant(s)

Versus

Southern Regional Load Despatch Centre & Ors.

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **23.07.2019.**

Court Master/PS

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